

signs of improvement in its performance have become visible.

[*Translation*]

Water from Ganga–Yamuna to Rajasthan

6171. SHRIMATI KRISHNENDRA KAUR (DEEPA): Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the quantity of water is being supplied to Rajasthan as per the agreement signed in 1957;

(b) if not, the reasons for not supplying the due share of water to Rajasthan after thirty-five years of agreement;

(c) whether the Union government propose to intervene for the supply of water of the Ganga–Yamuna to Rajasthan; and

(d) if so, the time by which the water is likely to be supplied from the Ganga–Yamuna rivers to the Bharatpur, Sowai–Madhopur and Alwar districts of Rajasthan?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) There is no such agreement signed in 1957 in regard to supply of water from Ganga–Yamuna to Rajasthan.

(b) Question does not arise.

(c) and (d). Allocation of available Yamuna waters between Basin States are yet to be settled. However, Rajasthan is already utilising about 11 Crore Cubic Metre of Yamuna waters. As regards the waters of Ganga, the National Water Development Agency has under the National perspective of Water Resources Development, recently taken up a broad based study of the Himalayan Rivers Development component which *inter-alia* envisages diversion of surplus

monsoon waters from River Ganga and its eastern tributaries to the waters short areas of Rajasthan also. Their report is expected to be available by the end of the 8th Plan.

[*English*]

Construction of Power Projects in States

6172. SHIR MOHAMMAD ALI ASHRAF FATMI: SHRI RAM TAHAL CH- OUDHARY: SHRI ARJUN SINGH YADAV: SHRI KASHIRAM RANA: SHRI SUKDEO PASWAN: SHR SRIKANTA JENA:

Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether some power generation units are under construction in Bihar, Uttar Pradesh, Orissa and Gujarat;

(b) if so, the location thereof;

(c) whether the work on these units has been progressing as per the envisaged plan.

(d) if not, the reasons therefor; and

(e) the steps taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) to (d) Details of thermal and hydel power projects under execution in Bihar, U.P., Orissa and Gujarat are given at Annexure. Though the construction work on all the projects is progressing in a planned manner, still there are unavoidable delays, reasons for which have also been indicated in the Statement.

(e) The implementation of the power projects is closely monitored by the Department of Power and the Central Electricity Authority (CEA). Timely assistance is rendered, wherever necessary, to the project authorities to remove any bottlenecks in

supply of equipment, material etc. For this purpose, joint coordination meetings are held by the CEA with the project authorities, manufacturers of equipment and contractors.

STATEMENT

Sl No	Project/Unit/date of sanction and location	Capacity (MW)	Original commissioning schedule	Anticipated commissioning schedule	Reasons for Delay
1	2	3	4	5	6
THERMAL POWER PROJECTS					
State Sector					
BIHAR					
1	Tenughat St 1 (TVNL) 3/79				
	Unit-1	210	6/85	10/92	a) Delay in acquisition of land
	Unit-2 (Distt Girgāth)	210	6/86	6/93	b) Delay in finalisation of award of contract on turnkey basis with BHEL c) Paucity of funds d) Serious law and order problem at site e) Delay in availability of start-up power

Sl. No	Project/Unit/date of sanction and location	Capacity (MW)	Original commissioning schedule	Anticipated commissioning schedule	Reasons for Delay
1	2	3	4	5	6
2	Tenughat St II (TVNL) 2/89				
	Unit-3	210	9/94	*	Financial tie-up still to be finalised
	Unit-4	210	3/95	*	
	Unit-5	210	12/95	*	
	(Distt Girdih)				
CENTRAL SECTOR					
1	Kanalgaoon STPP (NTPC) 2/87				
	Unit-1	210	1/91	3/92	a) Delay in finalisation of contract with USSR

Sl. No.	Project/Unit/date of sanction and location	Capacity (MW)	Original commissioning schedule.	Anticipated commissioning schedule.	Reasons for Delay
1	2	3	4	5	6
	Unit-2	210	7/91	3/93	b) Delay in supply of main plant and equipment by USSR.
	Unit-3	210	1/92	11/93	
	Unit-4 (Distt. Bhagalpur)	210	7/92	6/94	
2.	Bokaro 'B' Extn. (DVC) 6/81				
	Unit-3 (Distt. Giridih)	210	86-87	6/92	a) Delay in execution of various civil works b) Irregular cash flow to the project c) Delay in supply and erection of boiler by ABL

Sl. No.	Project/Unit/date of sanction and location	Capacity (MW)	Original commissioning schedule.	Anticipated commissioning schedule.	Reasons for Delay
1	2	3	4	5	6
UTTAR PRADESH					
State Sector					
1.	Tanda TPP Unit-4 (3/79) (Distt. Faizabad)	210	3/85	9/92	a) Paucity of funds b) Delay in supply of equip. By BHEL c) Posting of O&M staff.
2.	Anpara 'B' TPP (9/81) Unit-4	500	86/87	7/93	a) Paucity of funds
	Unit-5	500	87/88	6/94	b) Delay in supply of equip. by BHEL.
					d) Cannibalisation to U-3 material for existing unit

Sl. No.	Project/Unit/date of sanction and location	Capacity (MW)	Original commissioning schedule.	Anticipated commissioning schedule.	Reasons for Delay
1	2	3	4	5	6
	(Distt Sector (NTPC) Central Sonebhadra				c) Slow rate of boiler erection
1.	Unchahar TPP Extn. (2/89**)				
	Unit-3	210	12/93		a) Paucity of funds
	Unit-4	210	6/94		b) Finalisation of order for main plant and equipt
	(Distt Rai Bareilly)				
2.	NCTPP (3187)				
	Unit-2	210	5/92	9/92	a) TG erection
	Unit-3	210	11/92	3/93	b) Delay in supply of equip. by BHEL
	Unit-4	210	5/93	9/93	

Sl No	Project/Unit/date of sanction and location	Capacity (MW)	Original commissioning schedule	Anticipated commissioning schedule	Reasons for Delay
1	2	3	4	5	6
	Dis' Ghaziabad (Distt Rai Bareilly)				
3	Gas based combined cycle project at Dadn 6/89				Delay in receipt of bypass ducting/ stack and expansion pcs from BHEL
	Gas Turbines				
	Unit-3	131	1/92	6/92	
	Unit-4	131	3/92	9/92	
	Steam turbine				
	Unit-1	146.5	9/92	5/93	Supply of equipment for WHRB by
	Unit-2	146.5	1/93	8/93	BHEL for steam turbine units
	Dist Ghaziabad				
** The project was sanctioned in 2/89 but taken over by NTPC for execution in 2/92					

Sl No	Project/Unit/date of sanction and location	Capacity (MW)	Original commissioning schedule	Anticipated commissioning schedule	Reasons for Delay
1	2	3	4	5	6
ORISSA					
State Sector					
1	1b TPP (OPGC) 4/87	210	3/92	9 93	a) Delay in placement of order for boiler and TG for units 1&2 due to financial constraints
	Unit 1				
	Unit-2	210	9/92	4/94	
	Unit-3	210	3/93	.	
	Unit-4 (Distt Sambalpur)	210	9/93		b) Delay in tieing up of financial assistance
Central Sector					
1	Talcher STPS (NTPC)				

Sl No	Project/Unit/date of sanction and location	Capacity (MW)	Original commissioning schedule	Anticipated commissioning schedule	Reasons for Delay
1	2	3	4	5	6
	Unit -1	500	2/94	4/94	
	Unit -2 (Distt Dhenkanal)	500	2/95	3/95	
GUJARAT					
State Sector					
1	Sikka Extn 2/88				
	Unit-2 (Distt Jamnagar)	120	6/92	12/92	a) Paucity of funds b) Delay in readiness of TG hall c) Delay in supply of Bir and TG equipment of BHEL

Sl No	Project/Unit/date of sanction and location	Capacity (MW)	Original commissioning schedule	Anticipated commissioning schedule	Reasons for Delay
1	2	3	4	5	6
2	Utran Comb Cycle gas based plant 3/90 Gas Turbine Unit -1 Unit-2 Unit-3 <i>Steam Turbine</i> Unit-1 (Distt Surat)	33 33 33 45	3/91 5/91 7/91 9/91	1/92 (cranked) 3/92 (cranked) 8/92 12/92	a) Delay in supply of equip by BHEL b) Delay in readiness of project inputs c) Non-availability of gas
3	Kutch Lignite Extn 12/88 Unit-3 (Distt Kutch)	70	95 96		

Sl No	Project/Unit/date of sanction and location	Capacity (MW)	Original commissioning schedule	Anticipated commissioning schedule	Reasons for Delay
1	2	3	4	5	6
Central Sector					
1	Kawas Gas based comb cycle 2'87				
	Gas Turbines				
	Unit- 1	106	6/89	3/92 (Actual)	Delay in finalisation of order for main plant and equipment
	Unit-2	106	8/89	7/92	
	Unit-3	106	10/89	9/92	
	Unit-4	106	12/89	11/92	
	Steam Turbine				
	Unit-1	110	6/90	5/93	
	Unit-2	110	10/90	8/93	
* As order for main plant and equipment is yet to be placed commissioning schedule cannot be anticipated					

Sl. No.	Project/Unit/date of sanction and location	Capacity (MW)	Original commissioning schedule.	Anticipated commissioning schedule	Reasons for Delay
1	2	3	4	5	6
BIHAR					
RE. Power Project					
Sanctioned/On-going Project					
1.	Koel Karo Dist. Ranchi Gumla Singhbhum 7:82 (Revised Sanction 11/91)	4x172.5+1x20	88/89	2.5.8.11-99 & 2/99	Constraints of funds and acquisition of land.
2.	Eastern Gandek Canal West Champaran 9 6.83	3x5	87.88	9,12/99 3/93	Delay of civil works of power channel.
3.	Sone Western Canal Distt Rohtas 10.3.84	4x1 65	86-89	7,810, 12/92	Delay in BHEL supplies

Sl. No.	Project/Unit/date of sanction and location	Capacity (MW)	Original commissioning schedule.	Anticipated commissioning schedule.	Reasons for Delay
1	2	3	4	5	6
4.	Sone Eastern Canal Distt. Aurangabad 30.6.86	2x1	89-90	4,6/93	Cash flow problems and delay in civil works
5.	Chandil Distt. Singbhum 14.4.87	2x4	90-91	6,8,94	Cash flow problems.
6.	North Koel Distt. Dalamu 10.3.84	2x12	87-88	1,3/94	Delay in civil works of tail race tunnels and power house
ORISSA					
<i>Hydro Power Projects</i>					
<i>Sanctioned/On-going projects</i>					
	Rengali St. II Distt. Dhankal 1.11.85	3x50	U I Command U II Command U. III Command	8/89 3/90 6/92	Delay in civil works. Delay in BHEL supplies

SI No	Project/Unit, date of sanction and location	Capacity (MW)	Original commissioning schedule	Anticipated commissioning schedule	Reasons for Delay
1	2	3	4	5	6
2	Upper Kolab St II Dist Koraput 12 9 84	1x80	3/90	5/92	Delay in BHEL Supplies
3	Upper Indravati Dist Kalahandi 3 5 78	4x150	9 86 3 9/87 & 3/88	9/93 1,5,9,94	Delay in civil works & flooding of the Power House due to breach of Coffer Dam
UTTAR PRADESH					
<i>Hydra Power Projects</i>					
<i>Sanctioned/Ongoing Projects/District</i>					
1	Tehr St I Central Sector *THDC) June 72 (for 4x150 MW)	4x250	1981-82	1996-97	Change of scope, delay in award of civil works, fund constraint

Sl. No.	Project/Unit/date of sanction and location	Capacity (MW)	Original commissioning schedule.	Anticipated commissioning schedule.	Reasons for Delay
1	2	3	4	5	6
2.	Maneri Bhall, St. II Uarkashi January, 81 (for 3x52 MW)	4x76	1989-90	1996-98	All works stopped, due to funds constraint inadequate outlays. Low priority by
3.	Srinagar Pauri Garnwal 6x55 January, 88	6x55	1991-92	1997-98	Delay in land acquisition, and award of power channel works. Funds constraints due to suspension of World Bank aid w.e.f. from 1.4.91
4.	Lakhwar Vyasi Dehradun January, 76 (for 540 MW)	3x100 +2x60	1989-90	1996-97	Funds constraints
5.	Vishnu Prayag Chamoli July, 78 4x65 MW)	3x120 +1x120	1984-85	9th Plan	Project rejected by MDEF on environmental aspects.

Sl No	Project/Unit, date of sanction and location	Capacity (MW)	Original commissioning schedule	Anticipated commissioning schedule	Reasons for Delay
1	2	3	4	5	6
6	Dhauliganga/ Central Sector (NHPC) Pittoragarh April, 91	4x70	1998-99	1998-99	-
7	Sobla Pittoragarh Oct 88	2x3	1993-94	1992-93	-
8	Rajhat (Joint Project of U P /M P Lalitpur & Guna August 91	3x15	1995-96	1994-95	-
GUJARAT					
<i>Hydro Power Projects Sanctioned/On going power projects</i>					
1	Kadana P S S E . Distt Panchmahal 26 6 72	2x60	85-86	9/95 3/96	Due to fund constraint with GEB/Govt of Gujarat, Project was not accorded priority

Sl. No.	Project/Unit/date of sanction and location	Capacity (MW)	Original commissioning schedule.	Anticipated commissioning schedule.	Reasons for Delay
1	2	3	4	5	6
2.	Sardar Sarovar RBPH Distt. Broach 5.10.88	6x200	94-97	9,10,11,12/95 3 and 7/96	Delay in concreting of Main Dam due to release of foreign exchange for Batching Plant. There is also problem of release of 2nd installment of OECF loan for T.G. Sets.
3.	Canal Head Pump House 5.10.88	5x50	94-96	8,9,10,11/95, 2,96	